82

(i) THE INDIAN POLICE SERVICE (PRO-BATION) AMENDMENT RULES, 1963

Papers laid

(ii) THE INDIAN ADMINISTRATIVE SERVICE (PROBATION) AMENDMENT RULES, 1963

SHRI R. M. HAJARNAVIS: Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Home Affairs, under sub-section (2) of section 3 of the All India Services Act, 1951 : —

- (i) Notification G.S.R. No. 164, dated the 25th January, 1963, publishing the Indian Police Service (Probation) Amendment Rules, 1963.
- (ii) Notification G.S.R. No. 165, dated the 25th January, 1963, publishing the Indian Administrative Service (Probation Amendment Rules, 1963.

[Placed in Library. See No. LT-976/63, for (i) and (ii).]

THE DELHI SALES TAX (AMENDMENT) RULES, 1962

SHRI B. R. BHAGAT: Sir, I beg to lay on the Table, under sub-section (4) of section 26 of the Bengal Finance (Sales Tax) Act, 1941, a copy of the Notification F. 4(33)/62-Fin. (E), dated the 5th February, 1963, publishing the Delhi Sales Tax (Amendment) Rules, 1962, issued by the Delhi Administration. [Placed in Library. See No. LT-916/63]

ORDERS UNDER THE ESSENTIAL COM-MODITIES ACT, 1955

SHRI A. M. THOMAS: Sir, I beg to lay on the Table under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each of the following Notifications of the Ministry of Food and Agriculture {Department of Fotod): —

> (i) Notification G.S.R. No. 462, dated the 16th March, 1963, publishing the Uttar Pradesh

Paddy andRice (Restriction onMovement)Order, 1963.

[Placed in Library. See No. LT-1024/63.]

on the Table

- (ii) Notification G.S.R. No. 512, dated the 22nd March, 1963, publishing the Rice (Uttar Pradesh) Second Price Control (Second Amendment) Order, 1963.
- (iii) Notification G.S.R. No. 571, dated the 29th March, 1963, publishing the Delhi Roller Flour Mills Wheat Products (Price Control) Amendment Order, 1963.
- (iv) Notification G.S.R. No. 576, dated the 30th March, 1963, publishing the Indian Maizs (Temporary Use in Starch Manufacture) Amendment Order, 1963.

[Placed in Library. *See* No. LT-1081/63, for (ii) to (iv).]

ANNUAL REPORT AND RELATED PAPERS (1958 to 1961) of the Orissa Road Transport Company Ltd. and Government review on the working thereof

THE DEPUTY MINISTER IN TOT MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY) : Sir, I beg to lay on the Table—

- (i) Annual Reports and Statements of Accounts of the Orissa Road Transport Company Limited, Berhampur, Orissa, for the years 1958-59, 1959-60 and 1960-61, together with the Auditors' Reports on the Accounts and the comments of the Comptroller and Auditor-General of India thereon, under subsection (1) of section 619-A of the Companies Act, 1956. [Placed in Library. See No. LT-1177/ 63.]
- (ii) Review by Government on the working of the Company. [Placed in Library. See No. LT-1178/63.1

81